NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/21/2017

NAME OF THE PETITIONER(S)

: BULDANA CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S)

: VINKEM LABS LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.M. JLANGO COUNSEL FOR

Ramalingan Association Counsel for R1,2,415

3. B. MANJULA. Coccusel for R3.

('cendertakon).

ORDER

Counsel for Petitioner present. Counsel for R1, R2, R4 and R5 present. Counsel for R3 also present. Counsel for the Petitioner is directed to supply copy of the petition along with the relied upon documents to the Counsel for R3. The Respondents are directed to file reply by next date of hearing. Put up on 13.03.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)